(c) During the last three years, flight operations have commenced from 39 airports in the country including the new Greenfield airports.

(d) Air operations in domestic sector have been deregulated and the airlines are free to operate anywhere in the country subject to Route Dispersal Guidelines (RDG) issued by the Government. It is upto the airline operator to provide air services to a specific place depending upon the traffic demand and commercial viability.

## Construction of NIAL Airport in Uttar Pradesh

## 1896. DR. T. SUBBARAMI REDDY: SHRIMATI AMBIKA SONI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the progress of construction of Noida International Airport Ltd. (NIAL), Jewar Airport in Uttar Pradesh;

(b) whether the land is acquired from the State Government;

(c) the number of runways proposed for the Jewar Airport, the details thereof; and

(d) by when the airport is expected to be operational?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Government of India has granted 'in-principle' approval to Noida International Airport Limited (NIAL) for construction of new airport at Jewar, Uttar Pradesh. The project is being implemented by Government of Uttar Pradesh through NIAL. As informed by NIAL, the bid documents including concession agreement has been finalized and approved by Government of Uttar Pradesh. NIAL has issued e-tender on 30.05.2019 for selection of the concessionaire with last date of receiving the bid as 30.10.2019.

(b) NIAL has identified a total land area 1334 hectares for construction of Jewar Airport out of which approx. 1240 hectares is private and 94 hectares belongs to the State Government of Uttar Pradesh. Out of the total private land, award for 1238 hectares land has been announced by the Collector, Gautam Buddha Nagar and an amount of  $\gtrless$  951.44 crore has been disbursed among the farmers for acquisition of the land.

(c) As per the Techno Economic Feasibility Report (TEFR), the Jewar Airport will have 2 runways.

Written Answers to

53

(d) As per the timeline fixed by NIAL, the projected year of operationalisation of the airport is 2023-2024.

## Implementation of Udan Scheme in West Bengal

1897. SHRI DEREK O'BRIEN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the flights operational under UDAN (Ude Desh Ka Aam Nagrik) scheme in West Bengal, the details thereof;

(b) whether all the flights proposed under the UDAN scheme in West Bengal are operational, if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Regional Connectivity Scheme (RCS)-UDAN routes between Kolkata and Prayagraj, Kolkata and Shillong, Kolkata and Jorhat, Kolkata and Jharsuguda are functional under RCS.

Kolkata-Pakyong route is temporarily suspended due to weather conditions.

(b) and (c) No, Sir. An awarded RCS network of Kolkata-Cooch Behar-Kolkata Jamshedpur-Kolkata-Rourkela-Kolkata-Durgapur-Bagdogra-Durgapur-Kolkata Burnpur-Kolkata is not operationalized due to the non-readiness of Burnpur Airport. Burnpur Airport is not licensed by DGCA due to non-removal of trees in flying path.

## Disproportionate Employee to Aircraft Ratio in Air India

1898. SHRI AHAMED HASSAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that employee to aircraft ratio is disproportionate in the case of Air India in comparison to other airlines of this country;

(b) if so, the details of number of aircrafts and total number of employees in national carrier;

(c) what are the per day net losses Air India is making;

(d) whether Government has any plans to rationalise the routes and financial condition of Air India; and

(e) if so, the details there of and if not, the reasons therefor?